

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 98  
TO BE ANSWERED ON 22.07.2024**

**DATA OF MIGRANT WORKERS**

**98. SHRI RAJIV PRATAP RUDY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government monitors and maintains the data of workers who migrate from different States across the country in search of jobs and employment;**
- (b) if so, the details thereof; and**
- (c) whether the Government has data of workers who have migrated from the State of Bihar across the country, if so, the details thereof and reasons for migration?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (c): The Ministry of Labour and Employment has launched eShram portal, on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganised workers, including migrant workers seeded with Aadhaar, and facilitate registration under existing Social Security and welfare Schemes to such workers. Standard Operating Procedure (SOP) for sharing of eShram data with States/UTs were issued on 20.10.2022, for registration of unorganised sector workers, as well as to verify the self-declared data of eShram registrants, before giving any scheme benefit to them. All 36 States/UTs have joined on Data Sharing Portal as of now. As on 16.07.2024, more than 29.79 crore, of which in the State of Bihar more than 2.9 crore, unorganised workers, including migrant workers have registered on this portal.**

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